

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-509
IB-657/ND/2021

IN THE MATTER OF:

Manish Aneja & Ors.

Vs.

Revital Reality Pvt. Ltd.

....Applicant

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 11.08.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Piyush Singh, Mr. Akshay Srivastav, Mr. Vivek
Kumar, Mr. Jayant Upadhyay, Advs.

For the Respondent : Mr. P. Nagesh, Sr. Adv. with Mr. Ishan Dewan, Mr. V.
Siddharth, Ms. Uditia, Advs.

ORDER

Ld. Counsel for the Financial Creditor and Ld. Sr. Counsel for the
Corporate Debtor are present. List the matter for arguments on **01.09.2023**.

S/d-
(RAHUL BHATNAGAR)
MEMBER (T)

S/d-
(MAHENDRA KHANDELWAL)
MEMBER (J)